



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No. A-26/(10)/2021-A P

Date: 21st September 2026

कार्यालय ज्ञापन / OFFICE MEMORANDUM

Subject: Constitution of the Internal Complaints Committee (ICC) under the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 (The SH Act)- reg.

In continuation of this Office Memorandum of even number dated 26th August 2025, the Competent Authority has nominated Shri Rajat Kumar Sharma, Deputy Advisor (F&EA) in place of Shri R. Ramanujam as a member of the Internal Complaints Committee (ICC) in TRAI under The SH Act. Now, the ICC of TRAI will comprise the following officers:-

- | | | |
|-------|--|--------------------|
| (i) | Ms. Shivani Sharma, Jt. Advisor | - Chairperson |
| (ii) | Ms. Sonia Madan, Jt. Advisor | - Member |
| (iii) | Shri Rajat Kumar Sharma, Dy. Advisor | - Member |
| (iv) | Ms. Reevey J. Jacob, SRO | - Member-Secretary |
| (iv) | Ms. Peyyala Mercy Parimala (<i>Sponsored by YWCA</i>)- | Member |

2. The terms of reference of the Complaints Committee will be as under:-

- To examine complaints/allegations of sexual harassment etc., if any, from employees of TRAI at workplace.
- Recommend appropriate measures for redressal of grievances and prevention of sexual harassment.
- Submit an annual report to the Authority.

3. Any complaint related to the sexual harassment at workplace in TRAI may be lodged to any of the members of the Committee as per details mentioned in Annexure-I.

4. This issues with the approval of the Competent Authority.

21/9/26
 (Arvind Kumar)

Technical Officer (A&P)

To,

1. E-Office Notice Board.
2. Ms. Shivani Sharma, Jt. Advisor, Chairperson of the Committee
3. Ms. Sonia Madan, Jt. Advisor, Member of the Committee

4. **Shri Rajat Kumar Sharma**, Dy. Advisor, Member of the Committee
5. **Ms. Reevey J. Jacob**, SRO, Member-Secretary of the Committee
6. **Ms. Peyyala Mercy Parimala** (*Sponsored by YWCA*), Member of the Committee,
33-A, Vijay mandal Enclave, Gate No. 3, DDA, SFS Flats, New Delhi-110016,
Mobile- 9311343099, Email: mercyrao4@gmail.com

Copy for information to: -

1. OSD to Chairperson, TRAI
2. Sr. PPS to Member(T), TRAI
3. PPS to Member (M), TRAI
3. Sr. PPS to Secretary, TRAI
4. PS to Advisor (Admn & IR)

Handwritten signature
21/9/26

(Annexure of Office Memorandum No.A-26/(10)/2021-AP dated 21st September 2026)

Annexure-I

The details of the IC Committee under the SH Act, 2013 are as under: -

- (i) **Ms. Shivani Sharma**, Jt. Advisor, Chairperson,
Tel. 011-26769-417,
Email ID: shivanisharma@traigov.in
- (ii) **Ms. Sonia Madan**, Jt. Advisor, Member,
Tel. 011-26769-515,
Email ID: smadan@traigov.in
- (iii) **Shri Rajat Kumar Sharma**, Dy. Advisor, Member,
Tel. 011-26769-428,
Email ID: rajatkr.sharma@traigov.in
- (iv) **Ms. Reevey J. Jacob**, Sr. Research Officer, Member-Secretary,
Tel. 011-26769-720,
Email ID: reevey.jacob@traigov.in
- (v) **Ms. Peyyala Mercy Parimala** (*Sponsored by YWCA*), Member
Email: mercyrao4@gmail.com

Complaint related to the sexual harassment at workplace in TRAI, if any, may be lodged to any of the members listed above on their telephone nos./email ID mentioned herewith.

अरविंद
21/9/26